

consignment of aluminium sulphate estimated to be of the value of about 375,000 dollars;

(b) whether it was supplied by Govt. or by a private party, if supplied by a private party, the names thereof; and

(c) whether the payment was given to the supplier or it is withheld?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Yes Sir, the Tanzanian Ministry of Water and Energy has refused to accept the Indian consignment of aluminium sulphate.

(b) The aluminium sulphate has been supplied by a private party, namely M/s. Savji J. N. Jethwa and Sons, Bombay.

(c) The Indian supplier of aluminium sulphate has received the payment in full.

Ban on Import of Stainless Steel Scrap, etc.

6521. SHRI S. T. QUADRI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are considering total ban on import of stainless steel scrap, defectives, circles under any type of licences to avoid unnecessary draining of scarce foreign exchange; and

(b) if so, what steps Government propose to take to avoid these imports?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). The import policy for 1982-83 has not yet been announced. It is not possible to give any details at this stage.

Pension Cases of Rubber Board pending with Government

6522. SHRI GEORGE JOSEPH MUNDACKAL: Will the Minister of COMMERCE be pleased to lay a statement showing:

(a) the number of Rubber Board pensioners whose claims for pension are pending decision with the Ministry for the following periods:—

- (i) upto two years after retirement;
- (ii) upto 5 years after retirement;
- (iii) upto 13 years after retirement;

(b) the number of cases decided by the Ministry during the last three years; and

(c) the steps taken to speed up the cases?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (c). No claims of Rubber Board Pensioners are pending with the Ministry of Commerce. The Rubber Board is competent to settle pension claims as per rules.

Facilities for Passengers at Palam Airport

6523. SHRIMATI MOHSINA KIDWAI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the facilities for passengers at the Palam airport are not commensurate with the rush of passengers there; and

(b) if so, the nature of steps that are being taken inter-alia to at least improve the standards of sanitation?